

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.06.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 206/2024 For Stay IA No. 563/2024 For Direction IA No. 564/2024 To dispense with IA No. 565/2024	M/s. Meir Commodities India Pvt. Ltd. Prospective Resolution Applicant of NCS Sugars Ltd.Rep by Mr. Vijay Thakkar Vs Mr. Narayanam Nageswara Rao, Erst. Promoter Director of NCS Sugars Ltd. & 2 Ors.	Mr. Anant Merathia	
2.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 7 Ors.	Mr. CV Shailandhran	
3.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt. Ltd. Vs Mr. Jossy Stephen Kattur, RP, Kerala Chamber of Commerce & Industry & 2 Ors.	Mr. Suresh Dutt Dobhal	Mr. Akhil Suresh For Caveator
4.	Comp App (AT) (CH) No. 16/2024	Paul Joseph Vs Union of India rep through Serious Fraud Investigation Org. & Anr.	Mr. Ashok B Shenoy	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 IA No. 1205, 1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors.	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
6.	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr. WITH	Mr. TK Bhaskar	Mr. Pawan Jhabakh- R
7.	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK. Baskar	Mr. CV Shailendran- R1, R8, R9, R14
8.	TA (AT) No. 96/2022 (CA (AT) No. 181/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors. WITH	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3
9.	TA (AT) No. 98/2022 (CA (AT) No. 180/2020)	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2
10.	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
11.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No. 339/2024 For Exemption IA No. 337 & 338/2024 Additional doc. IA No. 579/2024 Delay in filing docs. IA No. 580/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT) (CH) (Ins) No. 10/2024 For Condone Delay IA No. 41/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4
13.	Comp App (AT) (CH) No. 19/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt. Ltd. & 3 Ors.	Mr. S Chidambaram, PCS	
14.	Comp App (AT) (CH) (Ins) No. 144/2024 For Condone /Delay IA No. 388/2024 For Stay IA No. 386/2024 For Exemption IA No. 387/2024	HDFC Bank Ltd. & Anr. Vs Suresh Kannan (Liquidator For M/s Camson Bio Technologies Limited) & Anr.	Ms. Payal Kakra Mr. Ajay Pratap Singh	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Res App No. 1/2024 in TA (AT) No. 45 & 46 of 2021 (Comp App (AT) No. 89 &90 of 2020)	Super Royal Holidays Pvt. Ltd. & 2 Ors. Vs Union of India, MCA & Anr	Mr. T Jayasankar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	Mr. Abhijit Atur

17.	TA (AT) No. 280/2021 (CA (AT) No. 80/2020 For Stay IA No. 1290/2020 For Seeking Permission IA No. 1291/2020 For Exemption IA No. 1292/2020)	Gurukrpa Ayurvedic Heritage Pvt Ltd & Anr. Vs K Balagangadharan & 11 Ors. WITH	Mr. K Parameshwar	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vellakkat- R7, R8 & R9
18.	TA (AT) No. 281/2021 (CA (AT) No. 81/2020 For Stay IA No.1293/2020)	Aruna Unnikrishanan & Anr Vs K Balagangadharan & 11 Ors. WITH	M/s Saiby Jose	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
19.	TA (AT) No. 286/2021 (CA (AT) No. 129/2020 For Stay IA No. 1892/2020 For Exemption IA No. 1893/2020)	AV Gopalakrishnan & Anr Vs K Balagangadharan & 13 Ors	Mr. Parvathy Vijayan	Mr. Mohan Pulickkal- R1 Mr. Rajesh Vallakkat- R9, R10 & R11
20.	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 8 Ors.	Mr. CS K Gaurav Kumar	Mr. Rohan Rajasekaran-R3 & R4
21.	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	M/s King and Partridge
22.	Comp App (AT) (CH) (Ins) No. 189/2023 For Condone Delay IA No. 609/2023 Delay in re-filing IA No. 608/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan- R4
23.	Comp App (AT) (CH) No. 01/2024 For Condone Delay IA No. 9/2024 Delay in refiling IA No. 10/2024	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors.	Mr. TK Bhaskar	

24.	Comp App (AT) (CH) (Ins) No. 17/2024 For Exemption IA No. 63/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors. WITH	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
25.	Comp App (AT) (CH) (Ins) No. 18/2024 For Exemption IA No. 64/2024 For Stay IA No. 65/2024	GVPR Engineers Limited Vs Dantu Indu Sekhar, Erst. RP for YKM Entertainment & Hotels Pvt. Ltd. & 3 Ors.	Mr. Roshan Atiq Mr. Jerin Asher Sojan	Ms. Mumaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana-R3
26.	Comp App (AT) (CH) No. 20/2024 For Stay IA No. 351/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S. WITH	Ms. Vandana Raheja	M/s King & Partridge For Caveator
27.	Comp App (AT) (CH) No. 21/2024 For Stay IA No. 352/2024	Galipoglu Hidromas India Manufacturing Pvt. Ltd. & Anr. Vs Galipoglu Hidromas Hidrolik Otomotive Sanayi Ve Ticaret A.S.	Ms. Vandana Raheja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors.	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1
29.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr.	Mr. K. Gaurav Kumar, PCS	Ms. M Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2

30.	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs Mr. TV Balasubramaniam, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1
31.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob
32.	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022 For Urgent Interim Relief IA No. 1408/2023	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
33.	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 Interim Relief IA No. 330/2023 Contempt Case No. 7/2023 Urgent Interim Relief IA No. 1409/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10
34.	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022 Urgent Interim Relief IA No. 1410/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
35.	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7

	For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298, 429 & 1188/2023 Delay in refiling IA No.637/2023 For Urgent Hearing IA No. 653/2023 Urgent Interim Relief IA No. 1411/2023	WITH		Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan, Arva Merchant-R10
36.	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 & 1190/2023 Urgent Interim relief IA No. 654/2023 & 1412/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Gowtham Kumar	Mr. AR Ramanathan-R2 Mr. C Vigneswaran-R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
37.	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha-R2, R3, R5 Mr. Nomula Srinivas-R4, R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal-R8
38.	Comp App (AT) (CH) (Ins) No.183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan-R2
39.	Comp App (AT) (CH) (Ins) No. 184/2022 For Condone Delay IA No. 419/2022, IA No.420/2022 For Exemption IA No.421/2022 To Adv. Hg. IA No. 232/2024	HP Arun Kumar & 2 Ors. Vs Addanki Haresh, RP, M/s. Right Engineers and Equipments Pvt. Ltd.	Mr. Sushal Tiwari Ms. Anusha Peri	Mr. K Gaurav Kumar

40.	Comp App (AT) (CH) (Ins) No. 226/2022 IA No. 484/2022 Delay in filing reply IA No. 203/2023	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
41.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023 Urgent Listing IA No. 1153/2023	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad Sanghi- R1
42.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
43.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. SL Maurric Meshaak	Mr. Pranava Charan

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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For Assistance,

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